

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

REVIEW APPLICATION NO. 170/00068/2018

IN

ORIGINAL APPLICATION NO.170/00370/2017

DATED THIS THE 13TH DAY OF NOVEMBER, 2018

HON'BLE DR. K.B. SURESH, MEMBER (J)

HON'BLE SHRI DINESH SHARMA, MEMBER (A)

1.Union of India
Rep. by its Principal Secretary,
Prime Minister's Office,
South Block,
New Delhi

2.Secretary,
Dept. of Atomic Energy,
CSM Marg,
Mumbai – 400 020

3. Chairman,
Nuclear Power Corporation of India Ltd.,
Anushakti Nagar,
Mumbai : 400 094

...Review Applicants.

(By Advocate Shri Ashok N. Nayak)

V/s.

Divakar Morey,
S/o. Late Shri R. Krishnaji Rao,
Age 60 years,
No.647, 11th Main, HAL IISStage,
Indiranagar,
BANGALORE : 560 008

...Review Respondent

O R D E R (ORAL)

HON'BLE DR. K.B. SURESH, MEMBER(J)

1. Heard. There appears to be an order of error apparent on the face of record. A party whom we have deleted appears on the original order dated 23.8.2018. Therefore, we will now strike it off and transpose the Secretary as respondent No.1 and the Chairman as respondent No.2.

2. Registry to issue corrected orders to both parties. RA is allowed. No order as to costs.

(DINESH SHARMA)
MEMBER(A)

(DR. K.B. SURESH)
MEMBER(J)

bk.

Annexures referred to by the applicant in R.A. No.68/2018

Annexure-RA1: Copy of the order in OA.370/2017 dated 23.8.2018